

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) and (b). No, Sir. The Oberoi Group of Hotels in the Capital do not serve any prohibited Veal as specified in the Schedule to the Delhi Agricultural Cattle Preservation Act, 1994. However, they procure buffalo Veal from local suppliers of meat in Delhi and adjoining areas.

(c) and (d). No, Sir. It is a State subject.

[Translation]

#### Allocation of funds to Producers

3362. SHRI PUNNU LAL MOHLE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the criteria fixed for allocation of funds to the private producers for the production of serials and documentary films;

(b) the quality of these programmes alongwith the details of profit and loss to the Government during the last three years, year-wise;

(c) whether the Government propose to privatise the Doordarshan; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Producers of the commissioned programmes are given lumpsum amount keeping in view the budget details submitted by them alongwith their proposal and as approved by the Costing Committee.

(b) The quality of the programmes produced by outside commissioned producers has been found to be of high professional standards by and large. Since Doordarshan is paying the cost of production to the producers, the question of profits & losses does not arise.

(c) No, Sir.

(d) Does not arise.

[English]

#### Commission on problems of sugarcane growers

3363. DR. Y.S. RAJA SEKHARA REDDY : Will the Minister of FOOD be pleased to state:

(a) whether there is any proposal to appoint a commission to go into the various aspects of the problems faced by the cane growers and sugar industries in the country;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (c). No, Sir. There is no proposal to appoint a Commission to go into the various aspects of the problems faced by the cane growers and sugar industries in the country. These aspects are being monitored by the Central Government in collaboration with the State Governments.

#### Creamy Layer

3364. SHRI M.P. VEERENDRA KUMAR : Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to bring a legislation to do away with the the Creamy Layer in the Reservation for Backward Classes and Scheduled Castes/Scheduled Tribes;

(b) if so, the details thereof;

(c) whether the Government are also considering to overcome the ceiling of 50% in the Reservation for Backward Classes and Scheduled Castes/Scheduled Tribes imposed by the Supreme Court;

(d) if so, the details thereof;

(e) whether the Government propose for the proportional Reservation; and

(f) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) No, Sir.

(b) Does not arise.

(c) and (d). The issue is under examination.

(e) No, Sir.

(f) Does not arise.

#### Special Ration Card

3365. DR. C. SILVERA :  
SHRI BHAKTA CHARAN DAS:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether States and Union Territories have been asked to identify the population below the poverty line and issue special ration cards to them;